

**Central Administrative Tribunal
Jaipur Bench, Jaipur**

**C.P. No.57/2020
IN
O.A. No.568/2018**

Date of Decision:15.02.2021

**Hon'ble Mr. Dinesh Sharma, Member (A)
Hon'ble Mrs. Hina P. Shah, Member (J)**

Radhey Shyam Gupta S/o Late Ramjas Gupta, aged about 71 years, R/o 106, Mukta Nand Nagar, Gopalpura Bypass, Jaipur-302018 earlier working as SDE (Civil) in the office of Chief Engineer (Civil), BSNL Civil Rajasthan Zone, Jaipur.

....Petitioner
(By Advocate: Shri Amit Mathur)

Versus

1. Sh. P.K.Purwar, Chairman and Managing Director, Bharat Sanchar Nigam Limited, Harish Chandra Mathur Lane, Janpath, New Delhi-110001.
2. Sh.O.P.Gupta, Chief General Manager (Telecommunication), BSNL, Rajasthan Telecom Circle, Sardar Patel Marg, Ashok Nagar, Jaipur-302001.
3. Sh.D.R.Yadav, Sr.Account Officer, Office of Controller and Communication Accounts, Rajasthan Telecom Circle, Institutional Area, Jhalana Dungari, Jaipur-302004.

...Respondents.

(By Advocate: Shri Neeraj Batra for respondents No.1 & 2
Shri Prashant Joshi for respondent No.3)

(2)

ORDER (ORAL)

Per: Dinesh Sharma, Member (A):

In the light of the stay granted by the Hon'ble High Court of Rajasthan at Jaipur Bench in D.B. Civil Writ Petition No.15128/2020 against the judgment of this Tribunal, this C.P. is dismissed. Notices issued to the respondents are discharged.

(Hina P. Shah)
Member (J)

(Dinesh Sharma)
Member (A)

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